

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P NO. 175/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singl Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th May, 2017, 10.30 A.M.

Name of the Company		SREERAMPUR ISPAT PVT LTD -VS- BARJORA STEEL & RE-ROLLING MILLS PVT LTD							
					Under Section		9(1)		
					SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date

PAWAS KUMAR

DIRECTOR PUR 29.5.

ORDER

Shri Pawan Kumar Tibrewala, Director of Sreerampur Ispat Pvt. Ltd. is present in court.

List the matter on 05/07/2017.

(S. Vijayaraghavan)

Member (T)

(Vijai Pratap Singh) Member (J)